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केन्द्रीय सूचना आयोग
Central Information Commission

2 तल, विंग 'B' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस / Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

No.2/3/2010/Admn/CIC / Vol. 3

Dated: October 10th, 2014

OFFICE ORDER

In continuation to this office order of even number dated October 1, 2013 the period of engagement of Dr. M.K. Sharma, retired Additional Secretary, Department of Legal Affairs, New Delhi, as Consultant (Registrar) on contractual basis in CIC is extended for a period of one year beyond 30.09.2014 or till the post is filled up on regular basis or the Commission desires his services, whichever is earlier on the existing terms and conditions.

2. Dr. M.K. Sharma will be paid fixed remuneration to last pay drawn less pension plus DA.

3. He will look after the responsibilities of Registrar to CIC. He may also be assigned any other work by the Commission.

4. This issues with the concurrence of IFD conveyed vide U.O.No.1029985/AS&FA (H) dated the 1st October, 2014 and DoPT letter F.No.4/2/2012-IR dated 7th October, 2014.

self - attested
11-11-14

Shanti Priye Beck
(Shanti Priye Beck)
Joint Secretary (Admn)

Copy to:-

1. The Pay & Accounts Officer, CAT, IP Estate, ITO, New Delhi.
2. Dr. M.K. Sharma, Consultant (Registrar).
3. AS&FA (H), DOPT, North Block, New Delhi with reference to their U.O.NO.1029985/AS&FA (H) dated the 1st October, 2014.
4. The Under Secretary, Min. of Personnel, PG & Pension, DoPT, North Block, New Delhi with reference to their letter No. 4/2/2012-IR dated 7th October, 2014.
5. PPS to CIC/Secretary/AS.
6. PPS to ICs for information of ICs.
7. JS (A&P/JS (Law)/JS(MoRe).
8. Sh. R. Malhotra, NIC for uploading on CIC website